PUNJAB VIDHAN SABHA SECRETARIAT NOTIFICATION

The 14th June, 2024

No. 27-LA-2024/ | O :- The Hon'ble Speaker, Punjab Legislative Assembly has been pleased to accept the following resignations tendered to him under Article 190(3)(b) of the Constitution of India and Rule 51 of Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) by the following elected Members from the Membership of the 16th Punjab Legislative Assembly w.e.f. today i.e.14.06.2024.

Name of the Member	Number & Name of the Assembly Constituency
Sardar Sukhjinder Singh Randhawa	10-Dera Baba Nanak
Dr. Raj Kumar	44-Chabbewal (SC)
Sardar Amarinder Singh Raja Warring	84-Gidderbaha

Consequent upon this, the seats of Assembly Constituencies of 10-Dera Baba Nanak, 44-Chabbewal (SC) and 84-Gidderbaha have fallen vacant in Punjab Legislative Assembly w.e.f. today i.e. 14.06.2024.

DATED CHANDIGARH THE 14TH JUNE, 2024 RAM LOK KHATANA SECRETARY, PUNJAB VIDHAN SABHA.

No. 27-LA-2024/ 7838, Dated Chandigarh, the 14th June, 2024.

Copy forwarded for information and necessary action to-

- 1. all Hon'ble Members of the Punjab Legislative Assembly;
- 2. Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
- 3. Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh;
- 4. Chief Electoral Officer, Punjab, Chandigarh;
- 5. Accountant General (Audit), Punjab, Chandigarh;
- 6. Accountant General (Accounts & Entitlement), Punjab, Chandigarh;
- 7. Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
- 8. Advocate General, Punjab, Chandigarh;
- 9. Sardar Sukhjinder Singh Randhawa, Ex-MLA;
- 10. Dr. Raj Kumar, Ex-MLA;
- 11. Sardar Amarinder Singh Raja Warring, Ex-MLA;
- 12. All Officers and Heads of Branches, Punjab Vidhan Sabha Secretariat; and
- 13. Librarian, Punjab Civil Secretariat Library, Chandigarh.

SECRETARY.